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Title: Need to bring strict legislation to curb bank fraud.

डॉ. राजदीप राय: जी हाँ सर, मैंने बंगला में बोलने का नोटिस दिया है ।

*Hon. Speaker, Sir, today I take the floor to raise a very important issue and draw the attention of this august House to that matter. This is not the problem of my constituency only; such heinous crime is being carried out by a group of conspirators in other parts of the country as well. Sir, the area and constituency I hail from are facing this unique problem. Particularly the pensioners, the people who have inhabited there after retirement, their hard-earned money is being swindled from their bank accounts regularly. These hapless people have toiled hard, throughout their lives to earn that money. But the money is being siphoned off fraudulently. The victims are reporting the matter to the police authorities, who are no doubt registering the cases, because in Assam, police are responsive enough. But the problem is that, police are expressing their inability citing the fact that they don't have any mechanism to catch these fraudsters. When the victims go to the banks for redressal, the officials of the bank also express their inability as they also do not have any technological knowhow at their disposal to trace and catch the culprits. I have collected the latest data from my people today according to which in 2019, 276 cases, in 2020, 197 cases and this year, so far 231 incidents have taken places. If I take all the 545 constituencies together and multiply the number then we will be able to gauge the quantum of such fraud cases that's prevalent in the entire country. I have an unconfirmed data that shows that in a particular state this is happening. Sir, I will just conclude in a moment please. Through 09/07/2022, 14:20

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you Sir, I urge upon the Honourable Minister of Home Affairs and Honourable Finance Minister to bring a special legislation so that the bank savings of the common people can be protected from the swindlers. Thank you Sir.*